


PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
J R AGROTECH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	J R Agrotech Private Limited
2.	Date of incorporation of corporate debtor	06-05-1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Punjab under The Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15312PB1998PTC021364
5.	Address of the registered office and principal office (if any) of corporate debtor	Village Awankha, PO Dinanagar, District Gurdaspur, Punjab.
6.	Insolvency commencement date in respect of corporate debtor	27-07-2018
7.	Estimated date of closure of insolvency resolution process	22-01-2019
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Dinesh Kumar Seth IBBI/IPA-02/IP-N00014/2016-17/10018
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: SCO 40-41, Level-III, Sector 17A, Chandigarh-160017 E mail: dinesh2seth@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: SCO 40-41, Level-III, Sector 17A, Chandigarh-160017 E mail: jragro@dineshseth.com
11.	Last date for submission of claims	15-08-2018 (IRP appointment date is 02-08-2018)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NIL 2. NIL 3. NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link www.ibbi.gov.in Physical Address: SCO 40-41, Level-III, Sector 17A, Chandigarh-160017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the J R AGROTECH PRIVATE LIMITED on 27-07-2018.

Office: S.C.O. 40-41, 3rd Floor,
Sector 17-A, Chandigarh
Pin Code-160017
Tel.: 0172-4667889


DINESH KUMAR SETH
Insolvency Professional
Regn. No. IBBI/PA-02/IPN0014/2016-17/10018

The creditors of J R AGROTECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 15-08-2018 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.


Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Dinesh Kumar Seth

Date : 04-08-2018

Place : Chandigarh

Office: S.C.O. 40-41, 3rd Floor,
Sector 17-A, Chandigarh
Pin Code-160017
Tel.: 0172-4667889


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Insolvency Professional
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